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ITEM NO.101(PH)

COURT NO.1

SECTION PIL

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 161 OF 2004

PEOPLE'S UNION FOR CIVIL LIBERTIES & ANR

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln(s) for directions,early hearing,impleadment and office report)

Date: 21/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr. Rajinder Sachhar,Sr.Adv.
Mr. Sanjay Parikh,Adv.
Mr. A.N.Singh,Adv.
Ms. Mamta Saxena,Adv.
Mr. Bushra Parveen,Adv.

For Respondent(s) Mr. P.P. Malhotra,ASG
R.No.1 Mr. Yasir Rauf,Adv.
Mr. B.K. Prasad,Adv.
Mr. B.V. Balramdas,Adv.
Mr. D.S. Mahra,Adv.

For R.No.2 Ms. Meenakshi Arora,Adv.

For Applicant Ms. Kamini Jaiswal,Adv.
in I.A.No.3

For Applicant Mr. Raghenth Basant,Adv.
in I.A.No.2 Mr. Arjun Singh Bhati,Adv.
Mr. Hardeep Singh,Adv.
Ms. Liz Mathew,Adv.

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UPON hearing counsel the Court made the following
O R D E R

Mr. Rajinder Sachhar, learned senior counsel appearing on behalf of the petitioners resumed his arguments at 12.15 p.m. and concluded at 3.10 p.m. Thereafter, Ms. Kamini Jaiswal and Mr. Raghenth Basant, learned counsel appearing on behalf of the applicants in I.As. for impleadment made their submissions for ten minutes. Thereafter, Mr. P.P. Malhotra, learned Additional Solicitor General started his arguments and was on his legs till the Court rose for the day.

The matter remained part-heard.

List on Tuesday i.e. 27th August, 2013 as part heard.

[Chetan Kumar]
Court Master

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master